

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th March, 2023

HC.VII-17/2023/ **2010** /A. Smti Bijay Lashmi Boruah, Principal Judge, Family Court, Dhubri, is transferred and posted as Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, vice Smti Roushan Ara Rahman transferred.

Smti Boruah will hand over charge of her Court and Office to the Counselor, Family Court, Dhubri and proceed to join at her new place of posting.

HC.VII-17/2023/ **2011** /A. Shri Sunil Kumar Poddar, District and Sessions Judge, Morigaon, is transferred and posted as Principal Judge, Family Court, No.3, Kamrup (M), Guwahati, vice Smti Nirmali Talukdar transferred.

Shri Poddar will hand over charge of his Court and Office to the Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon and proceed to join at his new assignment.

HC.VII-17/2023/ **2012** /A. Shri Satya Nath Sarma, District and Sessions Judge, Bongaigaon, is transferred and posted as Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati, vice Shri Rajib Goswami retired on superannuation.

Shri Sarma will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Bongaigaon and proceed to join his new assignment.

HC.VII-17/2023/ **2013** /A. Shri Utpal Prasad, District and Sessions Judge, Chirang, Kajalgaon, is transferred and posted as Principal Judge, Family Court, Barpeta, vice Shri Chandranshu Chaturvedy transferred.

Shri Prasad will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Chirang, Kajalgaon and in his absence to the senior most Judicial officer at the station and proceed to join his new assignment.

HC.VII-17/2023/ **2014** /A. Smti Suchandra Bhattacharjee, District and Sessions Judge, Karimganj, is transferred and posted as Principal Judge, Family Court, Dhubri, vice Smti Bijay Lashmi Boruah transferred.

Smti Bhattacharjee will hand over charge of her Court and Office to the Addl. District and Sessions Judge, FTC, Karimganj and in his absence to the senior most Judicial officer at the station and proceed to join at her new place of posting.



HC.VII-17/2023/ **2015** /A. Shri Madhurjya Narayan, Member, MACT, Dhubri, is transferred and posted as Presiding Officer, Industrial Tribunal, Guwahati, vice Shri Pranjal Bora already transferred.

Shri Narayan will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment.

HC.VII-17/2023/ **2016** /A. Shri Abdul Hakim, District and Sessions Judge, Karbi Anglong, Diphu, is transferred and posted as Member, MACT, No.3, Kamrup (M), Guwahati, vice Smti Moushumi De transferred.

Shri Hakim will hand over charge of his Court and Office to the Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu and proceed to join his new assignment.

HC.VII-17/2023/ **2017** /A. Smti Roushan Ara Rahman, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Karimganj, vice Smti Suchandra Bhattacharjee transferred.

Smti Rahman will hand over charge of her Court and Office to the Counselor, Family Court, No.2, Kamrup (M), Guwahati and proceed to join her new assignment.

HC.VII-17/2023/ **2018** /A. Smti Nirmali Talukdar, Principal Judge, Family Court, No.3, Kamrup (M), Guwahati, is transferred and posted as Member, MACT, Dhubri, vice Shri Madhurjya Narayan transferred.

Smti Talukdar will hand over charge of her Court and Office to the Counselor, Family Court, No.3, Kamrup (M), Guwahati and proceed to join her new assignment.

HC.VII-17/2023/ **2019** /A. Smti Moushumi De, Member, MACT, No.3, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Bongaigaon, vice Shri Satya Nath Sarma transferred.

Smti De will hand over charge of her Court and Office to the Member, MACT, No.2, Kamrup (M), Guwahati and proceed to join her new assignment.

HC.VII-17/2023/ **2020** /A. Shri Chandranshu Chaturvedy, Principal Judge, Family Court, Barpeta, is transferred and posted as District and Sessions Judge, Chirang, Kajalgaon, vice Shri Utpal Prasad transferred.

Shri Chaturvedy will hand over charge of his Court and Office to the Counselor, Family Court, Barpeta and proceed to join his new assignment.

HC.VII-17/2023/ **2021** /A. Shri Roushan Lal, Member, MACT, Nagaon, is transferred and posted as District and Sessions Judge, Karbi Anglong, Diphu, vice Shri Abdul Hakim transferred.



Shri Lal will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment.

HC.VII-17/2023/ 2022 /A. In anticipation of his release from the Assam State Legal Services Authority by the Govt., Shri Nayan Shankar Baruah, Member-Secretary, Assam State Legal Services Authority, Guwahati, is transferred and posted as District and Sessions Judge, Morigaon, vice Shri Sunil Kumar Poddar transferred.

Shri Baruah will hand over charge of his Office to the Deputy Secretary, Assam State Legal Services Authority, Guwahati and proceed to join his new assignment.

HC.VII-17/2023/ 2023 /A. Shri Nasim Akhtar, Addl. District and Sessions Judge, Golaghat, is transferred and posted as Special Judge, NDPS, Assam, Guwahati (earlier known as Addl. Judge, Designated Court, Assam, Guwahati), vice Shri Ratnadip Bhattacharjee transferred. Shri Akhtar is attached with the Judicial Academy, Assam as Faculty and he will draw his salary and other allowances from the Office of the NDPS, Assam, Guwahati.

Shri Akhtar will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and proceed to join his new assignment.

HC.VII-17/2023/ 2024 /A. Shri Biprajit Roy, Addl. District and Sessions Judge, Dhubri, is transferred and posted as Member, MACT, Nagaon, vice Shri Roushan Lal transferred.

Shri Roy will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment.

HC.VII-17/2023/ 2025 /A. Shri Kalyanjit Saikia, Addl. District and Sessions Judge, Chirang, Kajalgaon, is transferred and posted as Addl. District and Sessions Judge, Bijni, vice Shri Yusuf Azaz transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and in his absence to the senior most Judicial officer at the station and proceed to join at his new place of posting.

HC.VII-17/2023/ 2026 /A. In anticipation of appointment, Shri Ratnadip Bhattacharjee, Special Judge, NDPS, Assam, Guwahati, is recommended for appointment as Member-Secretary, Assam State Legal Services Authority, Guwahati, vice Shri Nayan Shankar Baruah transferred.

Shri Bhattacharjee will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment.



HC.VII-17/2023/ 2027 /A. Shri Jaspal Singh, Addl. District and Sessions Judge, Dibrugarh, is transferred and posted as Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur, vice Shri Syed Burhanur Rahman transferred.

Shri Singh will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment.

HC.VII-17/2023/ 2028 /A. Shri Subhrangsu Dhar, Addl. District and Sessions Judge, Goalpara, is transferred and posted as Addl. District and Sessions Judge, Dibrugarh, vice Shri Jaspal Singh transferred.

Shri Dhar will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment.

HC.VII-17/2023/ 2029 /A. Shri Subhabrata Dutta, Addl. District and Sessions Judge, FTC, Karimganj, is transferred and posted as Addl. District and Sessions Judge, Goalpara, vice Shri Subhrangsu Dhar transferred.

Shri Dutta will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and in her absence to the senior most Judicial officer at the station and proceed to join his new assignment.

HC.VII-17/2023/ 2030 /A. Shri Sujit Kumar Ghosh, Addl. District and Sessions Judge, Bilasipara, is transferred and posted as Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, vice Smti Tripti Ari transferred.

Shri Ghosh will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment.

HC.VII-17/2023/ 2031 /A. Shri Yusuf Azaz, Addl. District and Sessions Judge, Bijni, is transferred and posted as Addl. District and Sessions Judge, Barpeta, vice Shri Mukul Chetia transferred.

Shri Azaz will hand over charge of his Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and in his absence to the senior most Judicial officer at the station and proceed to join at his new place of posting.

HC.VII-17/2023/ 2032 /A. Shri Syed Burhanur Rahman, Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur, is transferred and posted as Addl. District and Sessions Judge, Dhubri, vice Shri Biprajit Roy.

Shri Rahman will hand over charge of his Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join at his new place of posting.



HC.VII-17/2023/ **2033** /A. Smti Tripti Ari, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, is transferred and posted as Addl. District and Sessions Judge, FTC, Karimganj, vice Shri Subhabrata Dutta transferred.

Smti Ari will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join at her new place of posting.

HC.VII-17/2023/ **2034** /A. Shri Mukul Chetia, Addl. District and Sessions Judge, Barpeta, is transferred and posted as Addl. District and Sessions Judge, Bilasipara, vice Shri Sujit Kumar Ghosh transferred.

Shri Chetia will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment.

HC.VII-17/2023/ **2035** /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers as the Sessions Judge of the Sessions Divisions/jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl.No.	Name of the Officers	Sessions Divisions	Head-quarters/Station
1.	Smti Roushan Ara Rahman	Karimganj	Karimganj
2.	Smti Moushumi De	Bongaigaon	Bongaigaon
3.	Shri Chandranshu Chaturvedy	Chirang	Kajalgaon
4.	Shri Roushan Lal	Karbi Anglong	Diphu
5.	Shri Nayan Shankar Baruah	Morigaon	Morigaon

HC.VII-17/2023/ **2036** /A. Smti Dimple Boro, Chief Judicial Magistrate, Baksa, Mushalpur, is transferred and posted as Counselor, Family Court, No.2, Kamrup (M), Guwahati, vice Shri Jyotirmay Sharma transferred.

Smti Boro will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Baksa, Mushalpur and proceed to join her new assignment.

HC.VII-17/2023/ 2037 /A. Shri Nur Muhammad Abdullah Ahmed, Chief Judicial Magistrate, Karimganj, is transferred and posted as Secretary, District Legal Services Authority, Cachar, Silchar, vice Dr. Siddhartha Shankar Sharma transferred.

Shri Ahmed will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Karimganj and proceed to join his new assignment.

HC.VII-17/2023/ 2038 /A. Shri Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, Karbi Anglong, Diphu, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Morigaon, vice Smti Sabeena Mazumdar already transferred on promotion.

Shri Ansari will hand over charge of his Court and Office to the District and Sessions Judge, Karbi Anglong, Diphu and in his absence to the senior most Judicial Officer at the station and proceed to join at his new place of posting.

HC.VII-17/2023/ 2039 /A. Shri Akhtabul Ala, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Bongaigaon, vice Smti Aklima Begum transferred.

Shri Ala will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment.

HC.VII-17/2023/ 2040 /A. Shri Abdus Sattar, Chief Judicial Magistrate-Cum-Civil Judge, Biswanath, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sivasagar, vice Smti Kingkini Borah transferred.

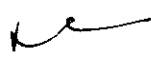
Shri Sattar will hand over charge of his Court and Office to the District and Sessions Judge, Biswanath and proceed to join his new assignment.

HC.VII-17/2023/ 2041 /A. Shri Parvez Ahsan Choudhury, Chief Judicial Magistrate, Dhemaji, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Karbi Anglong, Diphu, vice Shri Mishbahul Hassan Ansari transferred.

Shri Choudhury will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment.

HC.VII-17/2023/ 2042 /A. Shri Arup Jyoti Baishya, Joint Registrar (Judicial), Gauhati High Court, Guwahati, is transferred and posted as Chief Judicial Magistrate, Baksa, Mushalpur, vice Smti Dimple Boro transferred.

Shri Baishya is released from the Registry of the Gauhati High Court, Guwahati with effect from the date of handing over charge to the Registrar General, Gauhati High Court, Guwahati.



HC.VII-17/2023/ 2043 /A. Shri Nabajit Bhatta, Chief Judicial Magistrate, Sonitpur, Tezpur, is transferred and posted as Chief Judicial Magistrate, Kokrajhar, vice Shri Nikunja Boro transferred.

Shri Bhatta will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment.

HC.VII-17/2023/ 2044 /A. Shri Motilal Das, Chief Judicial Magistrate-cum-Civil Judge, South Salmara-Mankachar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, vice Dr. Chetana Khanikar posted at the same station.

Shri Das will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, South Salmara-Mankachar and proceed to join his new assignment.

HC.VII-17/2023/ 2045 /A. Shri Nikunja Boro, Chief Judicial Magistrate, Kokrajhar, is transferred and posted as Chief Judicial Magistrate, Karimganj, vice Shri Nur Muhammad Abdullah Ahmed transferred.

Shri Boro will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kokrajhar and proceed to join his new assignment.

HC.VII-17/2023/ 2046 /A. Dr. Chetana Khanikar, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, is posted at the same station i.e. Tezpur, as Chief Judicial Magistrate, vice Shri Nabajit Bhatta transferred.

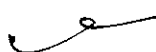
Dr. Khanikar will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment.

HC.VII-17/2023/ 2047 /A. Smti Kingkini Borah, Civil Judge & Asstt. Sessions Judge, Sivasagar, is transferred and posted as Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Shri Akhtabul Ala transferred.

Smti Borah will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and proceed to join her new assignment.

HC.VII-17/2023/ 2048 /A. Smti Jharna Saikia, Civil Judge & Asstt. Sessions Judge, Dibrugarh, is transferred and posted as Chief Judicial Magistrate, Dhemaji, vice Shri Parvez Ahsan Choudhury transferred.

Smti Saikia will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join her new assignment.



HC.VII-17/2023/ 2049 /A. Smti Aklima Begum, Civil Judge & Asstt. Sessions Judge, Bongaigaon, is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge, Biswanath, vice Shri Abdus Sattar transferred.

Smti Begum will hand over charge of her Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join her new assignment.

HC.VII-17/2023/ 2050 /A. Shri Debasish Kashyap, Addl. Chief Judicial Magistrate, Barpeta, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Hojai, the post being created by the Govt. vide letter No.JDJ.11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2020.

Shri Kashyap will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment and he will continue as OSD E-courts at the Gauhati High Court until further order.

HC.VII-17/2023/ 2051 /A. Smti Sorbani Bhattacharjee, Counselor, Family Court, Nalbari, is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge, South Salmara-Mankachar, vice Shri Motilal Das transferred.

Smti Bhattacharjee will handover charge of her Court and Office to the Principal Judge, Family Court, Nalbari and proceed to join her new assignment.

HC.VII-17/2023/ 2052 /A. Dr. Siddhartha Shankar Sharma, Secretary, District Legal Services Authority, Cachar, Silchar is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dibrugarh, vice Smti Jharna Saikia transferred.

Dr. Sharma will handover charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Cachar, Silchar and proceed to join his new assignment.

HC.VII-17/2023/ 2053 /A. Shri Jayanta Kumar Saikia, Addl. Chief Judicial Magistrate, Nalbari, is transferred and posted as Secretary, District Legal Services Authority, South Salmara-Mankachar, vice Shri Binod Prasad transferred.

Shri Saikia will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join his new assignment.

HC.VII-17/2023/ 2054 /A. Shri Jyotirmay Sharma, Counselor, Family Court, No.2, Kamrup (M), Guwahati, is posted as Counselor, Family Court, No.3, Kamrup (M), Guwahati, vice Shri Chinmoy Baruah.

Shri Sharma will handover charge of his Court and Office to the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati and join his new assignment.



HC.VII-17/2023/ 2055 /A. Shri Binod Prasad, Secretary, District Legal Services Authority, South Salmara-Mankachar, is transferred and posted as Addl. Chief Judicial Magistrate, Nalbari, vice Shri Jayanta Kumar Saikia transferred.

Shri Prasad will handover charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, South Salmara-Mankachar and proceed to join his new assignment.

HC.VII-17/2023/ 2056 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure,1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Divisions with Head-quarters as shown below against their names with effect from the date of taking over charge as such:

Sl.No.	Name of the Officers	District	Head-quarter/ Station
1.	Shri Akhtabul Ala	Bongaigaon	Bongaigaon
2.	Shri Parvez Ahsan Choudhury	Karbi Anglong	Diphu
3.	Shri Debasish Kashyap	Hojai	Hojai
4.	Dr. Siddhartha Shankar Sharma	Dibrugarh	Dibrugarh
5.	Smti Sorbani Bhattacharjee	South Salmara- Mankachar	Hatsingimari

HC.VII-17/2023/ 2057 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure,1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the District with Head-quarters as shown below against their names with effect from the date of taking over charge as such:

Sl.No.	Name of the Officers	District	Head-quarter/ Station
1.	Shri Arup Jyoti Baishya	Baksa	Mushalpur
2.	Dr. Chetana Khanikar	Sonitpur	Tezpur
3.	Smti Kingkini Bora	Lakhimpur	North Lakhimpur
4.	Smti Jharna Saikia	Dhemaji	Dhemaji
5.	Smti Aklima Begum	Biswanath	Biswanath
6.	Smti Sorbani Bhattacharjee	South Salmara- Mankachar	Hatsingimari

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HC.VII-17/2023/ 2058 /A. The High Court has been pleased to promote the following Officer in Grade-III of the Assam Judicial Service to Grade-II of the said service. She will draw usual scale of pay and other allowances as admissible under the Rules. She will be on probation as per the Assam Judicial Service Rules, 2003:

1. Smti Mridusmita Hazarika

HC.VII-17/2023/ 2059 /A. On her promotion from Grade-III to Grade-II of the Assam Judicial Service, she is transferred and posted as below with effect from the date of her taking over charge as such:

Sl. No.	Name of the Officer	Designation and place of posting	Head-quarter/ Station
1.	Smti Mridusmita Hazarika	Addl. Chief Judicial Magistrate, Barpeta (vice Shri Debasish Kashyap transferred.)	Barpeta

HC.VII-17/2023/ 2060 /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, who has been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the district with Head-quarter as shown below against her name with effect from the date of taking over charge as such:

Sl.No.	Name of the Officer	District	Head-quarter/ Station
1.	Smti Mridusmita Hazarika	Barpeta	Barpeta

HC.VII-17/2023/ 2061 /A. Smti Dhanjeeta Das, Sub-Divisional Judicial Magistrate (S), Morigaon, is transferred and posted as Sub-Divisional Judicial Magistrate(M), Rangia, vice Smti Al Moohmina Muzzammil transferred.

Smti Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join her new assignment.

HC.VII-17/2023/ 2062 /A. Smti Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate (M), Rangia, is transferred and posted as Judicial Magistrate, 1st Class, Cachar, Silchar, vice Smti Tahmina Laskar transferred.

Smti Muzzammil will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join her new assignment.

HC.VII-17/2023/ **2063** /A. Smti Himadri Sarma, Sub-Divisional Judicial Magistrate (S), Sivasagar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Nazira, vice Smti Mridusmita Hazarika transferred on promotion.

Smti Sarma will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment.

HC.VII-17/2023/ **2064** /A. Smti Sabeena Yasmeen, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati, is transferred and posted as Sub-Divisional Judicial Magistrate (S), Sivasagar, vice Smti Smti Himadri Sarma transferred.

Smti Yasmeen will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join her new assignment.

HC.VII-17/2023/ **2065** /A. Smti Jahnobi Hazarika, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati, is posted as Sub-Divisional Judicial Magistrate(S), No.1, Kamrup (M), Guwahati, vice Smti Sabeena Yasmeen transferred.

Smti Hazarika will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join her new assignment.

HC.VII-17/2023/ **2066** /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure,1973, the High Court is pleased to designate temporarily the following Grade-III Officers of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate (S) at the station/Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters
1.	Smti Jahnabi Devi	Sub-Divisional Judicial Magistrate (S), Goalpara, vice Smti Anne Baruah already transferred.	Goalpara	Goalpara
2.	Shri Siddarth Brook	Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon, vice Shri Rupanta Chiringia Phukan already transferred.	Chirang	Kajalgaon
3.	Smti Juhi Gogoi	Sub-Divisional Judicial Magistrate (S), Dhubri, vice Shri Surajit Das already resigned from the service.	Dhubri	Dhubri

4.	Smti Jinti Panging	Sub-Divisional Judicial Magistrate (S), Kokrajhar, vice Shri Prasenjit Das already transferred.	Kokrajhar	Kokrajhar
5.	Shri Navneet Kashyap	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati, vice Smti Jahnobi Hazarika posted at the same station.	Kamrup (M)	Guwahati
6.	Shri Tarkeshwer Sinha	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur, vice Smti Nazrana Parbin Rehman already transferred.	Sonitpur	Tezpur
7.	Smti Prarthana Neog	Sub-Divisional Judicial Magistrate (S), Nagaon, vice Smti Anamika Barman already transferred.	Nagaon	Nagaon
8.	Smti Sibani Dutta	Sub-Divisional Judicial Magistrate(S), Morigaon, vice Smti Dhanjeeta Das transferred.	Morigaon	Morigaon
9.	Smti Fung Yan Loi	Sub-Divisional Judicial Magistrate (S), Karimganj, vice Shri Bidyabrata Acharyya already transferred.	Karimganj	Karimganj

HC.VII-17/2023/ **2067** /A. Smti Jyoti Rupa Haloi, Munsiff-cum-Judicial Magistrate, 1st Class, Bilasipara, is transferred and posted as Munsiff, Udalguri, vice Smti Karabi Das transferred.

Smti Haloi will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and proceed to join her new assignment.

HC.VII-17/2023/ **2068** /A. Smti Zohra Yasmin, Munsiff No.2, Morigaon, is posted at the same station i.e. Morigaon as Munsiff No.1, vice Smti Juhi Gogoi transferred.

Smti Yasmin will hand over charge of her Court and Office to the District and Sessions Judge, Morigaon and join her new assignment.



HC.VII-17/2023/ 2069 /A. Shri Pallab Bordoloi, Munsiff, Bongaigaon, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Kamrup, Amingaon, vice Smti Sibani Dutta transferred.

Shri Bordoloi will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment.

HC.VII-17/2023/ 2070 A. Shri Sailen Buragohain, Munsiff No.3, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati as Munsiff No.2, vice Shri Navneet Kashyap posted at the same station.

Shri Buragohain will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment.

HC.VII-17/2023/ 2071 /A. Smti Karabi Das, Munsiff, Udalguri, is transferred and posted as Munsiff, Chirang, Kajalgaon, vice Smti Lipika Roy transferred.

Smti Das will handover charge of her Court and Office to the District and Sessions Judge, Udalguri and proceed to join her new assignment.

HC.VII-17/2023/ 2072 /A. Smti Jilmil Begum, Munsiff No.2, Lakhimpur, North Lakhimpur, is transferred and posted as Munsiff No.2, Golaghat, vice Smti Tintina Devi Hazarika already transferred.

Smti Begum will hand over charge of her Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join her new assignment.

HC.VII-17/2023/ 2073 /A. Smti Dikshya Rani Dutta, Munsiff No.4, Kamrup (M), Guwahati, is posted as Munsiff No.3, Kamrup (M), Guwahati vice Shri Sailen Buragohain posted at the same station.

Smti Dutta will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment.

HC.VII-17/2023/ 2074 /A. Shri Dipjyoti Bez, Judicial Magistrate, 1st Class, Morigaon, is transferred and posted as Munsiff No.2, Dhubri, vice Smti Alisha Akhtar transferred.

Shri Bez will hand over charge of his Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join his new assignment.

HC.VII-17/2023/ 2075 /A. Smti Jyoshlobi Dutta, Judicial Magistrate, 1st Class, Sivasagar, is transferred and posted as Munsiff No.2, Goalpara, vice Smti Chandrama Talukdar transferred.



Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment.

HC.VII-17/2023/ 2076 /A. Smti Tahmina Laskar, Judicial Magistrate, 1st Class, Cachar, Silchar, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Naharkatia, vice Shri Tarkeshwer Sinha transferred.

Smti Laskar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join her new assignment.

HC.VII-17/2023/ 2077 /A. Shri Vishek Bhuyan, Munsiff No.1, Sonitpur, Tezpur, is transferred and posted as Judicial Magistrate, 1st Class, Karimganj, vice Smti Mridusmita Sarkar transferred.

Shri Bhuyan will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment.

HC.VII-17/2023/ 2078 /A. Smti Priyanka Purkayastha, Judicial Magistrate, 1st Class, Udalguri, is transferred and posted as Munsiff No.2, Lakhimpur, North Lakhimpur, vice Smti Jilmil Begum transferred.

Smti Purkayastha will hand over charge of her Court and Office to the Chief Judicial Magistrate, Udalguri and proceed to join her new assignment.

HC.VII-17/2023/ 2079 /A. Smti Mridusmita Sarkar, Judicial Magistrate, 1st Class, Karimganj, is transferred and posted as Judicial Magistrate, 1st Class, Sivasagar, vice Smti Jyoshlobi Dutta transferred.

Smti Sarkar will handover charge of her Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join her new assignment,

HC.VII-17/2023/ 2080 /A. Shri Avinob Bezbarua, Judicial Magistrate, 1st Class, Tinsukia, is transferred and posted as Judicial Magistrate, 1st Class, Hajo, vice Smti Jinti Panging transferred.

Shri Bezbarua will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment.

HC.VII-17/2023/ 2081 /A. Shri Rajib Kumar Kashyap, Munsiff No.2, Nagaon, is posted at the same station i.e. Nagaon as Munsiff No.1, vice Smti Jahnabi Devi transferred.

Shri Kashyap will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and join his new assignment.



HC.VII-17/2023/ 2082 /A. Smti Darshana Nath, Judicial Magistrate, 1st Class, Sonitpur, Tezpur, is transferred and posted as Munsiff No.2, Karimganj, vice Smti Manashi Mandal transferred.

Smti Nath will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join her new assignment.

HC.VII-17/2023/ 2083 /A. Smti Dimpee Talukdar, Judicial Magistrate, 1st Class, Goalpara, is transferred and posted as Munsiff No.1, Sonitpur, Tezpur, vice Shri Vishek Bhuyan transferred.

Smti Talukdar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join her new assignment.

HC.VII-17/2023/ 2084 /A. Shri Prasurjya Pran Phukon, Judicial Magistrate, 1st Class, Dhubri, is transferred and posted as Munsiff No.2, Sonitpur, Tezpur, vice Smti Priyanka Saikia transferred.

Shri Phukon will hand over charge of his Court and Office to Chief Judicial Magistrate, Dhubri and proceed to join his new assignment.

HC.VII-17/2023/ 2085 /A. Smti Alisha Akhtar, Munsiff No.2, Dhubri, is transferred and posted as Judicial Magistrate, 1st Class, Udalguri, vice Smti Priyanka Purkayastha transferred.

Smti Akhtar will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and proceed to join her new assignment.

HC.VII-17/2023/ 2086 /A. Smti Deepsikha Das, Judicial Magistrate, 1st Class, Dibrugarh, is transferred and posted as Judicial Magistrate, Morigaon, vice Shri Dipjyoti Bez transferred.

Smti Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment.

HC.VII-17/2023/ 2087 /A. Shri Dhiren Pegu, Munsiff No.1, Tinsukia, is transferred and posted as Munsiff, Bongaigaon, vice Shri Pallab Bordoloi transferred.

Shri Pegu will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and proceed to join his new assignment.

HC.VII-17/2023/ 2088 /A. Smti Manashi Mandal, Munsiff No.2, Karimganj, is transferred and posted as Munsiff No.1, Tinsukia, vice Shri Dhiren Pegu transferred.

Smti Mandal will hand over charge of her Court and Office to the District and Sessions Judge, Karimganj and proceed to join her new assignment.



HC.VII-17/2023/ 2089 /A. Shri Bhaskar Das, Munsiff No.2, Jorhat, is transferred and posted as Judicial Magistrate, 1st Class, Kamrup (M), Guwahati, vice Shri Siddarth Brook transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Jorhat and proceed to join his new assignment.

HC.VII-17/2023/ 2090 /A. Smti Chandrama Talukdar, Munsiff No.2, Goalpara, is transferred and posted as Judicial Magistrate, 1st Class, Dhemaji, vice Smti Bebika Kuli transferred.

Smti Talukdar will hand over charge of her Court and Office to the District and Sessions Judge, Goalpara and proceed to join her new assignment.

HC.VII-17/2023/ 2091 /A. Smti Lipika Roy, Munsiff, Chirang, Kajalgaon, is transferred and posted as Munsiff No.2, Nagaon, vice Shri Rajib Kumar Kashyap posted at the same station.

Smti Roy will hand over charge of her Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and proceed to join her new assignment.

HC.VII-17/2023/ 2092 /A. Smti Bebika Kuli, Judicial Magistrate, 1st Class, Dhemaji, is transferred and posted as Munsiff-cum- Judicial Magistrate, 1st Class, Lakhimpur, Cachar, vice Smti Fung Yan Loi transferred.

Smti Kuli will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Dhemaji and proceed to join her new assignment.

HC.VII-17/2023/ 2093 /A. Smti Priyanka Saikia, Munsiff No.2, Sonitpur, Tezpur, is transferred and posted as Judicial Magistrate, 1st Class, Hailakandi, vice Shri Chandan Saikia transferred.

Smti Saikia will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment.

HC.VII-17/2023/ 2094 /A. Smti Madhumita Naroh, Judicial Magistrate, 1st Class, Karbi Anglong, Diphu, is transferred and posted as Munsiff No.2, Morigaon, vice Smti Zohra Yasmin posted at the same station.

Smti Naroh will hand over charge of her Court and Office to the Chief Judicial Magistrate, Karbi Anglong, Diphu and proceed to join her new assignment.

HC.VII-17/2023/ 2095 /A. Shri Chandan Saikia, Judicial Magistrate, 1st Class, Hailakandi, is transferred and posted as Judicial Magistrate, 1st Class, Dibrugarh, vice Smti Deepsikha Das transferred.



Shri Saikia will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hailakandi and proceed to join his new assignment.

HC.VII-17/2023/ 2096 /A. Shri Dimbeswar Roy, Judicial Magistrate, 1st Class, Baksa, Mushalpur, is transferred and posted as Judicial Magistrate, 1st Class, Dhubri, vice Shri Prasurjya Pran Phukon transferred.

Shri Roy will hand over charge of his Court and Office to the Chief Judicial Magistrate, Baksa, Mushalpur and proceed to join his new assignment.

HC.VII-17/2023/ 2097 /A. Smti Bhashyarima Bhuyan, Munsiff No.5, Kamrup (M), Guwahati, is posted at the same station i.e, Guwahati, as Munsiff No.4, vice Smti Dikshya Rani Dutta posted at the same station.

Smti Bhuyan will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment.

HC.VII-17/2023/ 2098 /A. Smti Dipika Sarma, Munsiff, Bilasipara, is posted at the same station i.e. Bilasipara, as Munsiff- cum- Judicial Magistrate, 1st Class, vice Smti Jyoti Rupa Haloi transferred.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and join her new assignment.

HC.VII-17/2023/ 2099 /A. In exercise of the power delegated to the High Court under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended up to date), the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by such Civil Courts:-

- (i) Shri Dipjyoti Bez
- (ii) Smti Jyoshlobi Dutta
- (iii) Smti Tahmina Laskar
- (iv) Smti Priyanka Purkayastha
- (v) Smti Darshana Nath
- (vi) Smti Dimpee Talukdar
- (vii) Shri Prasurjya Pran Phukon
- (viii) Smti Bebika Kuli
- (ix) Smti Madhumita Naroh

HC.VII-17/2023/ 2100 /A. The following Officers of the Assam Judicial Service are not entitled to Travelling Allowances in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause -9 of the Transfer Policy for the Judicial Officers of Assam, issued on 17.12.2021:-

1. Smti Bijay Lashmi Boruah
2. Shri Sunil Kumar Poddar



3. Shri Satya Nath Sarma
4. Shri Madhurjya Narayan
5. Shri Abdul Hakim
6. Shri Nasim Akhtar
7. Smti Al Moohmina Muzzammil
8. Smti Sabeena Yasmeen
9. Smti Jahnabi Devi
10. Smti Karabi Das

(The power is personal to the Officers concerned and may be exercised by them at any station.)

N.B. All the above Officers are directed to join at their new place of postings immediately.

By Order,
Sd/- Romen Baruah.
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023 / 2101 - 2214 /A.

Dated 10.03.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
He is requested to take necessary steps:-
 - (i) To invest Smti Roushan Ara Rahman, Smti Moushumi De, Shri Chandranshu Chaturvedy, Shri Roushan Lal and Shri Nayan Shankar Baruah with the powers of District Judge.
 - (ii) To invest Shri Parvez Ahsan Choudhury, Shri Debasish Kashyap, Smti Sorbani Bhattacharjee and Dr. Siddhartha Shankar Sharma with the powers of Civil Judge.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur.
He is requested to release Shri Nayan Shankar Baruah from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati and appoint Shri Ratnadip Bhattacharjee as Member-Secretary, Assam State Legal Services Authority, Guwahati, as recommended.
3. The Commissioner & Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati. He is requested to appoint Shri Madhurjya Narayan as Presiding Officer, Industrial Tribunal, Guwahati.
4. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.



5. The District and Sessions Judge, _____
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
9. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
10. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Special Judge, CBI & NIA, Assam, Guwahati.

13. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
He is requested to release the following Officers from the post of Secretary, District Legal Services Authority as per Notification:-

- (i) Dr. Siddhartha Shankar Sharma
- (ii) Shri Binod Prasad

Further, he is requested to appoint the following Officers as Secretary, District Legal Services Authority as per Notification:

- (i) Shri Nur Muhammad Abdullah Ahmed
- (ii) Shri Jayanta Kumar Saikia

14. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
15. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
16. Smti Bijay Lashmi Boruah, Principal Judge, Family Court, Dhubri.
17. Shri Sunil Kumar Poddar, District and Sessions Judge, Morigaon
18. Shri Satya Nath Sarma, District and Sessions Judge, Bongaigaon.
19. Shri Utpal Prasad, District and Sessions Judge, Chirang, Kajalgaon
20. Smti Suchandra Bhattacharjee, District and Sessions Judge, Karimganj
21. Shri Madhurjya Narayan, Member, MACT, Dhubri
22. Shri Abdul Hakim, District and Sessions Judge, Karbi Anglong, Diphu
23. Smti Roushan Ara Rahman, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
24. Smti Nirmali Talukdar, Principal Judge, Family Court, No.3, Kamrup (M), Guwahati
25. Smti Moushumi De, Member, MACT, No.3, Kamrup (M), Guwahati
26. Shri Chandranshu Chaturvedy, Principal Judge, Family Court, Barpeta
27. Shri Roushan Lal, Member, MACT, Nagaon
28. Shri Nayan Shankar Baruah, Member-Secretary, Assam State Legal Services Authority, Guwahati
29. Shri Nasim Akhtar, Addl. District and Sessions Judge, Golaghat

